

By e-mail

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL
PRADESH)

NO.HC.VII-24/2003/61/A

From :- Smti. K. Newar,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, ✓ Shri A.S.B. Laskar,
Presiding Officer, Labour Court,
Dibrugarh.

Dated Guwahati the 8th January 2019.

Sub: **Casual Leave along with station leave permission.**

Ref:- Your letter No. LCD. 11A/19/20, dtd. 04.01.2019.


Sir,

With reference to the above, I am directed to inform you that your prayer for Casual Leave for 2(two) days on 18.01.2019 and 19.01.2019 and Restricted Holiday on 17.01.2019 along with station leave permission w.e.f. the evening of 11.01.2019 till the morning of 21.01.2019, has been granted/rejected.

The District and Sessions Judge, Dibrugarh and in his absence the senior most Judicial officer at the station will remain in charge of your Court and office in your absence.


Yours faithfully,


JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-24/2003/62/A, dated 8.01.19 

Copy to:

1. The District and Sessions Judge, Dibrugarh.


JT. REGISTRAR (VIGILANCE)